

Title: Papers laid on the Table by the members/Ministers.

12.01 hrs.

PAPERS LAID ON THE TABLE

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF CULTURE (SHRI S. JAIPAL REDDY): I beg to lay on the Table:--

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Broadcast Engineering Consultants India Limited, Noida, for the year 2003-2004.

(ii) Annual Report of the Broadcast Engineering Consultants India Limited, Noida, for the year 2003-2004, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed
in
Library,
See
No.
LT
1921/05)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the North Central Zone Cultural Centre, Allahabad, for the year 2002-2003, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Central Zone Cultural Centre, Allahabad, for the year 2002-2003.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

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1922/05)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 2003-2004.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 2003-2004, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 2003-2004.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

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1923/05)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY HANDIQUE): I beg to lay on the Table:--

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of

the Companies Act, 1956:-

(i) Statement regarding Review by the Government of the working of the Hindustan Cables Limited, Kolkata, for the year 2003-2004.

(ii) Annual Report of the Hindustan Cables Limited, Kolkata, for the year 2003-2004, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

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No.
LT
1924/05)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SHRIMATI SUBBULAKSHMI JEGADEESAN): I beg to lay on the Table:-

A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the National Scheduled Castes Finance and Development Corporation, New Delhi, for the year 2003-2004.

(ii) Annual Report of the National Scheduled Castes Finance and Development Corporation, New Delhi, for the year 2003-2004, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

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1925/05)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Visually Handicapped, Dehradun, for the year 2003-2004, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute for the Visually Handicapped, Dehradun, for the year 2003-2004.

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

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